

सी० सी० एल० में नियुक्तियाँ

1493. श्री हृषभदेव नारायण यादव : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि सी० सी० एल० द्वारा पिछले तीन वर्षों के दौरान पद-वार कितने व्यक्तियों की नियुक्तियाँ की गईं और इन नियुक्तियों के आधार क्या थे ?

ऊर्जा मंत्रालय के कार्यालय विभाग में राज्य मंत्री (श्री वल्लभ सिंह) : सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Synthetic Rubber Factory in Gujarat

1494. SHRI K. MOHANAN: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under Government's consideration to establish a synthetic rubber factory in Gujarat with the collaboration of a multinational company; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) No, Sir.

(b) Does not arise.

Capacity generation of power plants

1495. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of ENERGY be pleased to state:

(a) what is the total installed capacity of all power plants in the country;

(b) what was the actual power generated by those plants during the last one year; and

(c) what was the gap between the installed capacity and the actual generation in each power plant during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) The total installed capacity in the country as on 31st March, 1983 was 35363 MW in utilities.

(b) The actual generation during 1982-83 was 131558 MU.

(c) The aggregate of the maximum megawatts output of the country during 1982-83 was about 20,000 MW.

Workers of Bhakra Construction Board

1496. SHRI CHAND RAM: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that more than 4,000 workers of the Bhakra Construction Board have been paid over a crore of rupees during the past 30 months for doing no work; and

(b) if so, whether Government propose to absorb these workers in some other organisations and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) The workers in the Beas works have become surplus with the completion of the project under the Beas Construction Board (not Bhakra Construction Board). The surplus manpower is being carried by the Board though the works have tapered, as efforts so far made to absorb them in other projects of the Central Sector have not proved successful owing to there being adequate manpower of these categories in those projects.

Policy to check indiscipline in power operation in Maharashtra

1497. SHRI VISHVAJIT PRITHVIJIT SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to lay down any policy to check indiscipline in the system of power

operations in view of the recent power failures in Maharashtra; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) It is the general practice to provide adequate protection equipment in the power system to cater to the abnormalities occurring at any time. The Electricity Boards have generally been operating their power systems efficiently.

Maharashtra Government have already constituted an Inquiry Committee to go into the causes of break down of power supply in Maharashtra on 13th July 1983. The report of the Committee will only reveal whether there was any indiscipline or whether the protective equipment did not function properly. There is no proposal at present to lay down any policy in this regard.

Foreign exchange savings on Crude

1498. **SHRI VITHALBHAI MOTI-RAM PATEL;**
SHRI SATCHIDANANDA:

Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 1477 given in the Rajya Sabha on the 9th May, 1983 and state:

(a) whether, in view of the large savings in the foreign exchange, Government propose to give some relief to the consumers by reducing prices of petroleum products; and

(b) if not, what are the details therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) No, Sir. There is no such proposal at present.

(b) The prices of petroleum products are determined taking into accounts, *inter alia*, the price of im-

ported and domestic crude oils, the cost of refining, marketing and distribution, the need to restrict the growth in demand of petroleum products, and the need for the oil sector to generate resources for its programmes of development.

Solar Pumping Sets

1499. **SHRIMATI USHA MALHOTRA:** Will the Minister of ENERGY be pleased to state:

(a) what is the number of Solar pump sets installed so far and what are the plans for the next year; and

(b) what has been the result of the experience gained in this regard?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) A total of 95 solar pumps have been supplied by Central Electronics Ltd. upto 31st July, 1983 of which the installation of 57 has been completed. Plans for the next year are under preparation.

(b) Most of the pumps installed so far have been performing satisfactorily with normal maintenance. The feedback obtained in the performance of the systems including causes of component failure in some of the older pumping systems has been utilised to improve the reliability of systems supplied during the last one year.

India's assistance to foreign countries for new and renewable sources of energy

1500. **SHRIMATI USHA MALHOTRA:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some countries have sought India's assistance for development and utilisation of new and renewable sources of energy under the Technical Cooperation Programme;

(b) if so, what are the names of such countries; and

(c) what action has been taken by the Government of India in this regard?